

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.05.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 249/15	TP 34/17	Hearing	433(e)/ 433(f)	Gokul Prasad Vs Dreamz Infra India Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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Petitioner called absent. No representation for petitioner. Notice issued to the petitioner was delivered. He had not appeared. Already the counsel on record has filed memo withdrawing appearance for petitioner. None appeared for petitioner even though the matter is listed from to time petitioner himself is not present. Therefore no purpose will be served in adjourning the matter as petitioner is not showing any interest to proceed. The petition is therefore dismissed for default for non-prosecution.

Member (J)

Member(T)